

FOREIGN BOTTOMS ACT, 1837

ACT NO. XIV. OF 1837

(Rep., by Act 8 of 1868)

[12th June, 1837.]

*Passed by the Right Hon'ble the Governor General of India in Council, on the 12th June 1837.*

I. It is hereby enacted, that whenever any Foreign State in Asia or Africa shall permit within the dominions of such State, the importation or exportation of Goods in British Vessels on the same terms on which it permits the importation or exportation of Goods in Vessels belonging to the Subjects of such Foreign State, it shall be lawful for the Governor General of India in Council, by an Order in Council, to direct that Goods may be imported into the Territories of the East India Company, or exported thence in Vessels belonging to the Subjects of such Foreign State, on the same terms on which such Goods are imported into the said Territories, or exported thence on British Vessels.

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